

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 6090/2015

KAMAL KUMAR

Petitioner(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

(with appln. (s) for exemption from filing c/c of the impugned judgment and exemption from filing O.T. and office report)

WITH

SLP(Cr1) No. 3540/2016

Interim Relief and Office Report)

SLP(Cr1) No. 7864/2016

(With appln.(s) for exemption from filing O.T. and Interim Relief and Office Report)

Date : 10/02/2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. Umang Shankar,Adv.

Mr Sanjay Singh, Adv.

Mr. Rajeev Singh,Adv.

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad,Adv.

Mr. Rameshwar Prasad Goyal,Adv.

UPON hearing the counsel the Court made the following
O R D E RSLP(Cr1) No. 6090/2015

Respondent no.1 has not filed counter affidavit despite last opportunity having been granted as such, further opportunity is declined.

Item No.21

Respondent no.2 has already filed counter affidavit.

SLP(Cr1) No.3540,7864 of 2016

None appears for the respondents despite due service.

Registry to process the matters for being listed before
the Hon'ble Court as per rules.

(PAWAN DEV KOTWAL)
Registrar